

Sale of triple dwarf Wheat Seeds in Punjab

*264. SHRI BABURAO PATEL: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that many farmers in Punjab were duped by some private individuals by selling them "triple dwarf wheat seeds" as raised by the Punjab University and if so, the names of individuals and the action taken against them;

(b) the amount of loss to the farmers for buying this phoney seed;

(c) the price per kilogram at which the "triple dwarf wheat" labelled seed was sold as against the normal seed;

(d) whether it is also a fact that the Deputy Director General of the Indian Council of Agricultural Research had visited the Punjab University recently and warned the farmers not to use the variety till "proven results of research become available"; and

(e) if so, the steps taken to prevent further sale of triple dwarf wheat seeds?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) There have been a few reports to this effect.

(b) No estimates of this are available. But since this kind of wheat is of very recent origin, it is not likely to have been grown by farmers on any appreciable scale;

(c) No definite information is available in this regard.

(d) Yes.

(e) Apart from the statement made by the Deputy Director General which has already received publicity, action

is being taken to advise the farmers suitably through the medium of press and radio. It is understood that the Extension Department of Punjab Agricultural University has already given a few broadcasts over the Julundur radio in this regard.

उत्तर प्रदेश में फॅक्टरी अधिनियम के उल्लंघन के मामले

*265. श्री मोल्लू प्रसाद : क्या अन्न, तथा पुनर्वासि मंत्री 11 अप्रैल, 1968 के अतिरिक्त प्रश्न संख्या 6948 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या उत्तर प्रदेश सरकार से उस राज्य में फॅक्टरी अधिनियम के उल्लंघन के मामलों के बारे में जानकारी इस बीच एकत्र कर ली गई है;

(ख) यदि हां, तो इस का व्योरा क्या है; और

(ख) यदि नहीं, तो विलम्ब के क्या कारण हैं ?

अन्न तथा पुनर्वासि मन्त्री (श्री हाथी) :

(क) जी हां ।

(ख) एक विवरण सभा की मेज पर रख दिया गया है । पत्रकालय में रख दिया गया । देखिये संख्या LT-1544/68]

(ग) प्रश्न नहीं उठता ।

Informal Consultative Committees

*266. SHRI BHOGENDRA JHA: Will the Minister of PARLIAMEN-TARY AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 9279 on the 2nd May, 1968 and state: